

- (iii) VGF Scheme for setting up of 5000 MW of Grid Connected Solar PV Power Projects through SECI, which has a separate component of 1000 MW for N-E states.
- (iv) Phase-I and Phase-II of Grid Connected Rooftop Programme.
- (v) Off-Grid Solar PV Schemes viz. Solar Street Lights / Power packs, Solar Study lamps, Solar Study lamps under 70 lakh Solar Study lamps scheme, Solar Street light under AJAY scheme.
- (vi) Pradhan Mantri - Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM).

**Non payment of committed amount to RE firms**

2686. SHRI K.J. ALPHONS: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that due to non payment of committed amounts by State Electricity Boards to renewable energy (RE) firms, the sector is in a crisis; and
- (b) the steps contemplated by Government to ensure that commitments are honoured?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) The Government have received representations regarding non-payment of dues by various State Electricity Boards/Utilities to renewable energy developers. Following steps, inter alia, have been taken to resolve the issue:

- (i) The State Governments have been requested to pay outstanding dues to the renewable energy developers.
- (ii) The Government of India has facilitated providing loan to various State DISCOMs through Indian Renewable Energy Development Agency Ltd., Power Finance Corporation and Rural Electrification Corporation Ltd. to clear outstanding dues to renewable energy developers.
- (iii) In order to ensure timely payments to renewable energy developers, the Government of India through Ministry of Power has already issued orders regarding opening and maintaining of adequate Letter(s) of Credit (LC) as

Payment Security Mechanism under Power Purchase Agreements by Distribution Licensees.

**Renewable energy potential of Union Territory of Ladakh**

2687. SHRI NARESH GUJRAL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the total electricity demand, and solar and wind energy potential of the Union Territory of Ladakh; and

(b) the details of the mega solar power plant being planned for Ladakh?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) As reported by UT of Ladakh, the total peak demand of electricity is 50 MW. Solar and wind energy potential of UT of Ladakh has been estimated to be around 60 GW and 100 GW respectively.

(b) The Government has planned for the following solar projects for Union Territory of Ladakh:

- (i) Two Solar plants each of 7 MW capacity with 21 MWh Battery Energy Storage System at Leh and Kargil.
- (ii) 50 MW Solar Project in Leh to be set up by Solar Energy Corporation of India Ltd. (SECI).

**Targets and achievements made in solar power generation**

2688. DR. BANDA PRAKASH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the targets and achievements made in solar power generation during previous plan period;

(b) the targets for capacity addition in solar power in the country during 2019-20 and budget allocations made for the purpose; and

(c) the mechanism to ensure all the potential States/UTs to participate in the development of solar power in the country?